

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2704
ANSWERED ON:17.08.2004
WORKING OF HOME GUARDS
Khanna Shri Avinash Rai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of home guards working throughout the country at present, State-wise;
- (b) the number of permanent home guards and those working on temporary basis as on date;
- (c) whether the Government is aware that thousands of home guards working for the last 20 years have not been regularised so far;
- (d) if so, whether the Government is formulating any scheme to regularise them;
- (e) if so, the time by which the scheme is likely to be formulated;
- (f) if not, the reasons therefor;
- (g) whether these personnel work in collaboration with police also and are deployed at police stations, Government buildings and some times on borders also; and
- (h) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

- (a): Home Guards is a body of volunteers embodied by, and under the control of the State Governments. The required number of Home Guards are called up for duty by the State Governments from time to time as and when the need arises. Specific details of actual number of Home Guards called up for duty in various States at any point of time are not maintained by the Central Government.
- (b): Home Guards is an organization of volunteers drawn from all walks of life who are enrolled and trained to perform specific jobs and functions as and when the need arises. The question of such volunteers having regular or temporary status does not arise.
- (c),(d),(e)&(f): Does not arise.
- (g): Yes, Sir.
- (h): The details are not maintained by the Central Government.